

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-58/2001/5868/A**

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Dipak Thakuria,  
Special Judge, Assam  
Guwahati.

Dated Guwahati the <sup>nd</sup> 22 July, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. SPL/2222, Dated 08.07.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 15.07.2024 and 16.07.2024 along with station leave permission from the morning of 15.07.2024 till the afternoon of 16.07.2024, with your officially allotted vehicle at your own cost.** The District & Sessions Judge, Kamrup(M), shall remain in charge of your Court and Office in your absence.

Yours faithfully,

*Sd/-*  
**JT. REGISTRAR(VIGILANCE)**

**Memo No.HC.VII-58/2001/5869-5869(A)/A, dated** , 22-07-24

Copy for information to:

1. The District & Sessions Judge, Kamrup(M).
- ✓ 2. The Project Manager, Gauhati High Court.

*h*  
**JT. REGISTRAR(VIGILANCE)**  
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